

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1117
TO BE ANSWERED ON 31.07.2024

ICDS SCHEME

1117. DR. ASHOK KUMAR MITTAL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details on the number of beneficiaries of the ICDS Scheme, State/UT-wise;
- (b) the details of the funds sanctioned, allocated and disbursed for the implementation of the scheme in the last five years;
- (c) whether Government plans on increasing the ICDS budget in order to facilitate better food quality, if so details thereof;
- (d) the details of the remuneration provided to Anganwadi workers under the scheme; and
- (e) whether Government plans on providing statutory benefits under the orders of the Supreme Court to the Anganwadi workers, the details thereof, and if not, reasons therefor?

ANSWER

MINISTRY OF WOMEN & CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) Details of beneficiaries under the Mission Saksham Anganwadi and Poshan 2.0, State/UT – wise are at **ANNEXURE**.

(b) In the 15th Finance Commission, different components like nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls; Early Childhood Care and Education (ECCE) [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0 for effective implementation of the scheme and for better nutritional delivery to end beneficiaries. Year-wise status of funds allocated and released under the Mission Saksham Anganwadi and Poshan 2.0 is given below:

(Rs in crore)

Financial Year	Total fund allocated	Total Fund Released
2021-22	19606.87	18367.99
2022-23	21697.37	19849.81
2023-24	22836.99	21741.18

(c) Supplementary nutrition under the scheme is provided to all registered beneficiaries for a maximum of 300 days in a calendar year as per the prescribed nutritional norms. Ministry has issued Streamlining Guidelines dated 13.01.2021 on Quality Assurance, Roles and Responsibilities of Duty Holders, procedure for procurement, integrating AYUSH concepts and Data Management and monitoring through 'Poshan Tracker' to ensure transparency, efficiency and accountability in delivery of Supplementary Nutrition.

Under these guidelines, District Magistrate(DM) shall be the Nodal Point in the district for monitoring nutritional status and quality standards. The DM/Collector chairs, supervises and monitors the activities of the District Nutrition Committee. The Child Development Project Officer (CDPO) is responsible for conducting periodic monitoring including surprise spot-checks, draw samples for quality testing of supplementary nutrition (THR and HCM) provided, ensure adequate measures for food safety and hygiene are followed throughout the supply chain, assess the quality of pre-school delivery etc., to ensure quality and undertake necessary course correction.

(d) & (e) Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are "honorary workers" from the local community who voluntarily come forward to render their services in the area of child care and development to help the community for which they are paid honorarium. Also, Government of India increased the honorarium of Anganwadi Workers (AWWs)/Anganwadi Helpers (AWHs) from 1st October, 2018. At present, the honorarium of AWW at main Anganwadi Centres (AWCs) is Rs.4,500/- per month; AWW at mini- AWCs is Rs.3,500/- per month and AWH is Rs.2,250/- per month. Also performance linked incentive of Rs.250/- per month is provided to AWHs and Rs.500/- provided to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State

With a view to incentivize and encourage the AWWs and AWHs, under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover of Rs.2.00 lakh (covers life risk,

death due to any reason) in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

It has been announced in the interim budget FY 2024-25 to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers.

Annexure**ANNEXURE REFERRED IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1117 FOR 31.07.2024 REGARDING “OPERATIONAL ANGANWADI CENTRES” ASKED BY Dr. Ashok Kumar Mittal.**

State-Wise number of beneficiaries registered under the Mission Saksham Anganwadi and Poshan 2.0 as per Poshan Tracker data as on 30.06.2024:

S/N	Name of State/UT	Number of Beneficiaries
1.	Andaman & Nicobar Islands	12905
2.	Andhra Pradesh	3272799
3.	Arunachal Pradesh	98460
4.	Assam	3336585
5.	Bihar	10923272
6.	Chhattisgarh	2714583
7.	Dadra & Nagar Haveli – Daman & Diu	39772
8.	Delhi	688836
9.	Goa	57683
10.	Gujarat	3676203
11.	Haryana	2009647
12.	Himachal Pradesh	581853
13.	J&K	838143
14.	Jharkhand	3464451
15.	Karnataka	3928840
16.	Kerala	2188686
17.	Ladakh	18481
18.	Lakshadweep	4514
19.	Madhya Pradesh	7684764
20.	Maharashtra	7011640
21.	Manipur	324410
22.	Meghalaya	438884

23.	Mizoram	138669
24.	Nagaland	136165
25.	Odisha	4246696
26.	Puducherry	36344
27.	Punjab	1600841
28.	Rajasthan	4450703
29.	Sikkim	42025
30.	Tamil Nadu	4066408
31.	Telangana	2080636
32.	Tripura	365995
33.	UT-Chandigarh	44220
34.	Uttar Pradesh	22554563
35.	Uttarakhand	845448
36.	West Bengal	8710855
	Total	10,26,34,979
